

<b>Nomination of cases by Hon'ble The Chief Justice on 21/04/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Crl. A. - 6786/2007 with Crl. A. - 6783/2007 with Crl. A. - 6787/2007 with Crl. A. - 6275/2007	Hon. Vikram Nath, J.	Crl. A. Section on 22/04/2015
2	Crl. A. - 3653/2010 ( Correction Application ) with Crl. A. - 3462/2010	Hon. Ravindra Singh, J.	Crl. A. Section on 22/04/2015
3	Crl. A. - 78/2012 with Crl. A. - 345/2012	Hon. S. K. Gupta, J.	Crl. A. Section on 22/04/2015
4	Crl. A. - 389/2010	Hon. A. K. Tripathi, J.	Crl. A. Section on 22/04/2015
5	Spl. A. - 1495/2011 with W. P. - 41319/2011	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/04/2015
6	Spl. A. - 1220/2012	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/04/2015
7	Spl. A. - 839/2012	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/04/2015
8	Crl. W. P. - 6801/2015 with Crl. M. A. - 32/2009	Hon. A. P. Sahi, J. ( together with connected case )	Writ C-II Section on 22/04/2015
9	Writ C – 12866/2015 with W. P. - 60153/2014 with PIL – 31022/2007	Hon. Tarun Agarwala, J. ( all the connected matters )	Writ C-II Section on 22/04/2015
10	Writ C – 66679/2014 ( Review Application )	Hon. Arun Tandon, J.	Writ C-II Section on 22/04/2015
11	Writ C – 13065/1991	Hon. A. P. Sahi, J.	Writ C-II Section on 22/04/2015
12	Writ C – 51403/2012	Hon. A. P. Sahi, J.	Writ C-II Section on 22/04/2015
<b>Bench Comprising</b>			
13	Crl. A. - 2951/2003 ( Correction Application )	Hon. Arvind Kumar Tripathi, J. and Hon. Sunita Agarwal, J.	Crl. A. H DB Section on 22/04/2015
14	Crl. A. - 177/2008 with Crl. A. - 8459/2007	Hon. Arvind Kumar Tripathi, J. and Hon. Bachchoo Lal, J.	Crl. A. H DB Section on 22/04/2015
15	Crl. A. - 4002/2009	Hon. Arvind Kumar Tripathi, J. and	Crl. A. H DB Section on

		<b>Hon. Pankaj Naqvi, J.</b>	<b>22/04/2015</b>
16	<b>CrI. A. - 1127/2010 ( Correction Application ) with CrI. A. - 813/2010</b>	<b>Hon. Arvind Kumar Tripathi, J. and Hon. Amar Singh Chauhan, J.</b>	<b>CrI. A. H DB Section on 22/04/2015</b>
17	<b>CrI. A. - 5708/2009</b>	<b>Hon. Arvind Kumar Tripathi, J. and Hon. S. P. Kesarwani, J.</b>	<b>CrI. A. Section on 22/04/2015</b>
18	<b>CrI. W. P. - 534/2014 ( Modification Application )</b>	<b>Hon. Arvind Kumar Tripathi, J. and Hon. Suneet Kumar, J.</b>	<b>Writ C-II Section on 22/04/2015</b>
19	<b>Writ C – 21403/2014 ( Review Application )</b>	<b>Hon. Arun Tandon, J. and Hon. N. A. Moonis, J.</b>	<b>Writ C-II Section on 22/04/2015</b>
<b>Hon....., J.</b>			
20	<b>CrI. M. A. - 47106/2013 with CrI. M. A. - 6780/2013 with CrI. M. A. - 28690/2014</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
21	<b>CrI. M. A. - 25960/2014</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
22	<b>CrI. M. A. - 22437/2014</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
23	<b>CrI. M. A. - 20982/2013</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
24	<b>CrI. M. A. - 25958/2014</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
25	<b>CrI. M. A. - 22436/2014</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
26	<b>CrI. M. A. - 15720/2013 with CrI. M. A. - 19403/2013</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
27	<b>CrI. M. A. - 17155/2013</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
28	<b>CrI. M. A. - 7123/2015</b>	<b>Hon. Pankaj Naqvi, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
29	<b>CrI. M. A. - 7049/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
30	<b>CrI. M. A. - 15720/2013 with CrI. M. A. - 19403/2013</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>U/S 482 Section on 22/04/2015</b>
31	<b>Writ B – 72584/2010</b>	<b>Hon. Anjani Kumar Mishra, J.</b>	<b>Writ B Section on 22/04/2015</b>
32	<b>Bail – 24394/2014 with Bail – 19398/2014</b>	<b>Hon. Harsh Kumar, J.</b>	<b>Bail Section on 22/04/2015</b>
33	<b>Writ C – 11578/1983</b>	<b>Hon. Ran Vijai Singh, J.</b>	<b>Writ C-I Section on 22/04/2015</b>
34	<b>Writ C – 67810/2014</b>	<b>Hon. S. P. Kesarwani, J.</b>	<b>Writ C-I Section on 22/04/2015</b>

35	Writ C – 25617/2009 with W. P. - 5444/2010 with W. P. - 43315/2008 with W. P. - 36838/2005	Hon. Yashwant Varma, J. ( with connected cases )	Writ C-I Section on 22/04/2015
36	Art. 227 – 1526/2015	Hon. Yahswant Varma, J.	Computer Fresh Section on 21/04/2015
37	Bail – 13017/2015	Hon. Harsh Kumar, J.	Computer Fresh Section on 22/04/2015
38	Crl. Rev. - 1305/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 22/04/2015
39	Crl. W. P. - 9416/2015	Hon. Pankaj Naqvi, J.	Listing Section on 21/04/2015
40	Crl. M. A. - 10331/2015	Hon. Pankaj Naqvi, J.	Listing Section on 21/04/2015
<b>Appropriate Court dealing with such matters</b>			
41	Crl. A. - 4030/2013 with Crl. A. - 4180/2013 with Crl. A. - 4291/2013	Appropriate Court dealing with such matters	Crl. A. Section on 22/04/2015
42	Crl. A. - 4523/2007 with Crl. A. - 4058/2007	Appropriate Court dealing with such matters	Crl. A. Section on 22/04/2015
43	Crl. A. - 4150/2013	Appropriate Court dealing with such matters	Crl. A. Section on 22/04/2015
44	Bail – 7374/2015 with Bail – 7397/2015	Appropriate Court dealing with such matters	Bail Section on 22/04/2015
45	Crl. W. P. - 9571/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 21/04/2015
<b>As per Judicial Order (For Hon....., J.)</b>			
46	Writ C – 39764/2014 with W. P. - 40142/2014	Hon. A. P. Sahi, J. and Hon. V. K. Birla, J.	Writ C-II Section on 22/04/2015
<b>Special Order</b>			
47	Spl. A. Defective – 430/2014 with Nomination Application – 141841/2015	Place before a Bench of which Hon'ble A. R. Masoodi, J. is a member at the reasonably early convenience of His Lordship.	Spl. A. Section on 22/04/2015
48	S. A. - 318/2008 with Nomination Application – 101666/2015	Place before Hon'ble Sudhir Agarwal, J. in order to enable His Lordship to determine if the case was part heard.	Second Appeal Section on 22/04/2015

<b>49</b>	<b>Bail – 39462/2014 with Bail – 25262/2012</b>	<b>In view of the order of the Hon'ble Supreme Court Lay/ List before Hon'ble K. N. Bajpayee, J. for expeditious disposal.</b>	<b>Supreme Court Appeal Section on 22/04/2015</b>
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
22/04/2015